

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1265/2015

RAM BETI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. C.K. Rai, AOR (NP)

For Respondent(s) Ms. Swarupama Chaturvedi, Adv.
Mr. Akshat Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

None appears for the appellant.

Counsel for the respondent submits that she has been engaged recently by the State and further the matter has been included in the final hearing list suddenly, as a result of which, she could not seek instructions from the concerned authority. Accordingly, hearing is deferred for one week. The matter to retain its position.

[Charanjeet Kaur]
A.R. -cum-P.S.[Anita Rani Ahuja]
Court Master (NS)